

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/186/KOB/2024 in CP(IBC)/56/KOB/2023
SECTION	SEC. 99 IB C
NAME OF PARTIES	JASIN JOSE (RP) IN THE MATTER OF M/S SARK SPICE PRODUCTS PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	JASIN JOSE (RP)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

01 May 2024

ORDER

IA(IBC)/186/KOB/2024 in CP(IBC)/56/KOB/2023

This is an IA bearing No. 186/KOB/2024 in CP(IBC)/56/KOB/2023 filed by the RP under Section 99 of IBC, 2016 for placing on record the report recommending for approval of Application filed under Section 95 by M/s. South Indian Bank Limited.

Learned Counsel, Ms. Sandhra S appears physically on behalf of the Financial Creditor. Learned Counsel, Mr Sankar P Panickar appears on behalf of the Personal Guarantor and submits that he has received the copy of the report of the RP and is in the process of filing the reply affidavit, hence, requested some more time. Time granted, let the reply affidavit be filed within a period of 3 weeks, after serving copy of the same on the other side. None appears on behalf of the Resolution Professional.

List this matter for further consideration on **11.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**